

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 259 of 2013

Dated : 16th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1

ORDER

Mr. Sakesh Kumar, the learned counsel seeks for some more time to file the reply Accordingly, he is directed to file the same on or before 29.01.2014 after serving copy on the other side.

Post the matter for hearing on **11.02.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
Ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson